- I. Report and Accounts (2015-16) of various Corporation, Association, Institute, Board and Councils and related papers
- II. MoU (2016-17) between Government of India and Cotton Corporation of India Ltd.

वस्त्र मंत्रालय में राज्य मंत्री (श्री अजय टम्टा)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:--

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-
 - (a) Forty-eighth Annual Report and Accounts of the National Textile Corporation Limited (NTC), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 5955/16/16]
 - (2) A copy each (in English and Hindi) of the following papers:-
 - (i) (a) Annual Report and Accounts of the Bombay Textile Research Association (BTRA), Mumbai, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association. [Placed in Library. See No. L.T. 5950/16/16]
 - (ii) (a) Thirtieth Annual Report and Accounts of the National Institute of Fashion Technology (NIFT), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 5954/16/16]
 - (iii) (a) Annual Report and Accounts of the Central Wool Development Board (CWDB), Jodhpur, Rajasthan, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board. [Placed in Library. See No. L.T. 5951/16/16]
 - (iv) (a) Annual Report and Accounts of the Wool Industry Export Promotion Council (WOOLTEXPRO), Mumbai, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council. [Placed in Library. See No. L.T. 5952/16/16]

¹⁸ Papers laid on

Papers laid on

- (v) (a) Annual Report and Accounts of the Apparel Export Promotion Council (AEPC), Gurgaon, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council. [Placed in Library. See No. L.T. 5947/16/16]
- II. Memorandum of Understanding between the Government of India (Ministry of Textiles) and the Cotton Corporation of India Ltd., for the year 2016-17. [Placed in Library. See No. L.T. 5953/16/16]

Reports and Accounts (2014-15, 2015-16) of various Companies and Institute and related papers

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): Sir, I lay on the Table:-

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:-
 - (i) (a) Sixty-second Annual Report and Accounts of the Hindustan Insecticides Limited (HIL), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 6145/16/16]
 - (ii) Thirty-fifth Annual Report and Accounts of the Bengal Chemicals and Pharmaceuticals Limited (BCPL), Kolkata, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No. L.T. 6235/16/16]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the National Institute of Pharmaceutical Education and Research (NIPER) Act, 1998:-
 - (i) Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Kolkata, for the year 2014-15, and the Audit Report thereon. [Placed in Library. See No. L.T. 6152/16/16]